

Management of Kendriya Bhandar and Super Bazar

*302. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) the composition of Board of Directors of Kendriya Bhandar and the Super Bazar;

(b) the top managerial posts in the two Organisations:

(c) the difference, if any, between these two organisations in respect of Board of Directors and top managerial posts; and

(d) whether Government have received representations from Employees Union of Kendriya Bhandar for reduction in top management?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) to (d). The Managements of Kendriya Bhandar and Super Bazar are constituted as per their respective bye-laws registered under Delhi Cooperative Societies Act, 1972. Details of the composition of its managements are as in the statement below. Top managerial posts in the Super Bazar are General Manager, Deputy General Manager, Controller of Accounts & Finance, Chief Vigilance Officer and Assistant General Manager. Kendriya Bhandar's top management consists of General manager, Secretary, Chief Accounts Officer and Assistant General manager. In August, 1989 Government had received some representations from the Employees Union of the Kendriya Bhandar to the effect that the Kendriya Bhandar was becoming top heavy.

STATEMENT

Composition of the Board of Directors, Kendriya Bhandar

The Board consists of a Chairman and 14 Directors, 8 of who are nominated by the Government and 6 are elected by its shareholders. One post of nominated Director and two of elected Directors are lying vacant at present.

Composition of the Super Bazar Managing committee

The Managing Committee of the Super Bazar, Delhi comprise of 15 members, which includes the President, the Vice-President. According to an agreement entered between the Super Bazar, Delhi and Government of India, Government of India has nominated 9 members on the Managing Committee of Super Bazar, Delhi. The remaining 6 are required to be elected by the other shareholders.

Extension of Ganga Action Plan

*303. PROF. RADHIKA RANJAN PRAMANIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Ganga Action Plan is proposed to be extended upto the Kapil Muni Ashram at Sagar Island; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION. (SHRIMATI MANEKA GANDHI): (a) No, Sir.

(b) Does not arise.